

SPECIAL BENCH
COURT - I

O-252

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/201(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	MANISH BHIMSARIA VS H S TRADES PVT LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr.Rahul Parasrampur, Adv.] For the petitioner
Mr.Rohit Parasrampur,PCA]
Ms.Saloni Agarwal, Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **05/09/2024**.

Satyajit Roy
(Court Officer)

PJ